

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1286**  
**TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2016**

**PROBLEMS FACED BY EXPORTERS**

**1286. SHRIMATI MAUSAM NOOR:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government is aware of the long waiting period experienced by exporters in the country in getting their commodities out of the country;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government has received any representation from trade and chambers of commerce in this regard; and
- (d) if so, the initiatives/suggestions proposed to be taken by the Government in arriving at a rational framework for removal of avoidable constraints in this issue?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

(a) to (c): The Government is aware of the need to ensure that waiting period experienced by the firms in getting their products exported out of the country is minimised, as reduction in time and cost of exporting will enhance India's export competitiveness. This is one of the key areas of doing business issues raised in various forums.

(d): Government has taken a number of steps for reducing the time taken in exporting/importing a consignment. Following are some important measures taken:

- i) The number of documents required for exports and imports has been reduced to three each.
- ii) Filing of import and export declarations and manifests has been made online with digital signatures.
- iii) An electronic messaging system between shipping lines and custodians for electronic delivery order has been introduced.
- iv) Terminal handling receipts have been replaced by web-based e-Form 13 at JNPT, Gateway Terminals India and NhavaSheva International Container Terminal.

- v) Single Window Interface for Facilitating Trade (SWIFT) has been implemented by Customs by integrating FSSAI, Animal Quarantine, Plant Quarantine, Drug Controller and Wildlife Control Bureau with Customs portal.
- vi) 24x7 Customs clearance facilities have been extended to 19 seaports and 17 air cargo complexes.
- vii) Customs Clearance Facilitation Committee has been set up at every major customs seaport and airport for speedy clearance of import and export of goods.

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